

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) With a view to offset the cost of cane and facilitate timely payment of cane price dues of farmers for sugar season 2017-18, Government has notified a scheme on 9th May, 2018 envisaging assistance to sugar mills @ ₹ 5.50 per qtl. of cane crushed. Under a similar scheme notified on 5th October, 2018 for sugar season 2018-19, assistance is to be extended to sugar mills @ ₹ 13.88 per quintal of cane crushed.

(b) to (d) The Central Government has so far extended assistance amounting to ₹ 392.76 crore to sugar mills under the scheme notified on 9th May, 2018. No funds have so far been released under the scheme notified on 5th October, 2018. As per provisions of both the schemes, banks shall credit the amount of assistance to the farmers' accounts on behalf of the mills against cane dues payable and subsequent balance, if any, shall be credited into mill's account. Data regarding number of farmers benefitted under the scheme is not maintained by the Government.

Augmentation of storage facility

3111. SHRI RAJMANI PATEL:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the current capacity of storage of foodgrains in the country is sufficient to meet the demand for the same;

(b) if so, the details thereof, State-wise;

(c) whether Government has any plan to increase the warehousing and storage capacity; and

(d) if so, whether Government intends to use public-private-partnership (PPP) to augment the storage capacity?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) Against total stocks of 742.52 LMT (as on 01.07.2019), the total storage capacity

available with Food Corporation of India (FCI), Central Warehousing Corporation (CWC) and the State Agencies (both owned and hired capacity), was 878.55 LMT (as on 30.06.2019) comprising 745.00 LMT in covered godowns and 133.55 LMT in Cover and Plinth (CAP) storage. The State-wise details are given in the Statement (*See* below). As such, there is sufficient capacity for storage of Central Pool foodgrains at the national level.

However, depending on requirement in specific areas and for modernization of the storage facilities, the Government implements the following schemes for construction of godowns and silos for storage of Central Pool Stocks in the country:

- i. **Private Entrepreneurs Guarantee (PEG) Scheme:** Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, CWC and State Government Agencies for guaranteed hiring by FCI. A capacity of 142.62 LMT has been created as on 30.06.2019. Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies.
- ii. **Central Sector Scheme (erstwhile Plan Scheme):** This scheme is implemented in the North Eastern States along with a few other States. Funds are released by the Government to FCI and also directly to the State Governments for construction of godowns. A total capacity of 1,84,175 MT has been completed by FCI and State Governments during the 12th Five Year Plan (2012-17). This scheme has been extended for 3 years from 01.04.2017 to 31.03.2020. A capacity of 49,375 MT has been created by FCI and State Governments from 01.04.2017 to 30.06.2019.
- iii. **Construction of Steel Silos:** In addition to conventional godowns, Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. Against this, as on 30.06.2019, steel silos of 7.25 LMT capacity have been created.

Statement

Total storage capacity available with Food Corporation of India (FCI) and the State Agencies (both owned and hired capacity) for storage of Central Pool Stock of foodgrains (as on 30.06.2019)

Sl. No.	State	Capacity (in LMT)
1.	Bihar	22.66
2.	Jharkhand	5.52
3.	Odisha	13.56
4.	West Bengal	19.24
5.	Assam	4.00
6.	Arunachal pradesh	0.30
7.	Meghalaya	0.22
8.	Mizoram	0.67
9.	Tripura	0.99
10.	Manipur	0.49
11.	Nagaland	0.51
12.	Delhi	3.67
13.	Haryana	127.60
14.	Himachal Pradesh	0.53
15.	Jammu and Kashmir	2.45
16.	Punjab	234.51
17.	Rajasthan	30.75
18.	Uttar Pradesh	67.27
19.	Uttarakhand	3.10
20.	Andhra Pradesh	24.98
21.	Telangana	30.52

Sl. No.	State	Capacity (in LMT)
22.	Kerala	7.62
23.	Karnataka	12.69
24.	Tamil Nadu	31.36
25.	Gujarat	10.87
26.	Maharashtra	38.61
27.	Goa	0.00
28.	Madhya Pradesh	157.80
29.	Chhattisgarh	26.06
TOTAL		878.55

Study on fluctuation of price and its effect on farmers

3112. SHRI K. SOMAPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has conducted any study about the fluctuation of price of various crops like rice, wheat, potato, onion, brinjal etc., and its effect on farmers and if so, the details thereof;

(b) whether Government has decided to use the Price Stabilization Fund for assistance to farmers during distress sale of agricultural products, if so, the details thereof; and

(c) whether any financial support have been released to the State Government to assist the distressed farmers of Kerala during 2014-19, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) No such study has been conducted by the Department of Consumer Affairs in 2018-19.

(b) and (c) Price Support to farmers is extended under the umbrella scheme Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) comprising of Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and pilot of Private Procurement and Stockist Scheme (PPSS) implemented by Department of Agriculture,